

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 678
(TO BE ANSWERED ON 05.02.2020)

VACANT POSTS

678. SHRI PARTHIBAN S.R.:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that about lakhs of Central Government jobs/posts are lying vacant and the Government has not taken any steps to fill up these vacant posts;
- (b) if so, the details thereof and the reasons for not filling up these sanctioned posts, category-wise;
- (c) whether Central Government has slashed thousands of posts, if so, the details thereof and the reasons therefor;
- (d) whether the Government has issued any guidelines to not revive posts lying vacant for a specific period and if so, the details thereof; and
- (e) the measures taken by the Government to fill up vacant posts in the Central Government Services in a time bound manner for various categories?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): As per Annual report of Pay Research Unit of Department of Expenditure, following is position w.r.t. vacancies as on 01.03.2018:-

Sanctioned strength	Employee in position	Vacant posts
3802779	3118956	683823

Vacancies in the Central Government are caused due to retirement, resignation, death, promotion etc. and the posts falling vacant are required to be filled as per recruitment rules by the concerned Ministries/ Departments/ Organisations. Filling up of vacant posts is a continuous process depending on the vacancies arising across Ministries/Departments during the year and action calendar of the recruiting agencies.

During the current year 2019-20, three recruiting agencies namely, Union Public Service Commission, Staff Selection Commission & Railway Recruitment Board have made recommendations for recruitment to the following posts:-

UPSC	4,399
SSC	13,995
RRB	1,16,391
TOTAL	1,34,785

Further, recruiting agencies like SSC, Railway Recruitment Board, Postal Service Board and Ministry of Defence are in process of filling up of 3,10,832 vacant posts, including 27652 vacant posts of defence civilians.

(c) & (d): Recruitment against vacant posts is a continuous process. By the time vacancies reported by a Department get filled up, some new vacancies arise. Where a post remains vacant for more than two years/three years (newly created post), the same becomes “deemed abolished” as per Department of Expenditure OM No. 7(1)/E-Coord-I/2007 dated 12.04.2017. Such posts are revived based on the functional justification. There is no system of abolishing posts in the Railways.

(e): DOPT issues instructions from time to time for timely and advance action to fill up the vacant posts. Recently, all Ministries/Departments have been requested to take time bound action to fill the existing vacancies in various Ministries/Departments and their attached/subordinate offices vide OM No. 43014/03/2019-Estt(B) dated 21.01.2020.

To reduce the recruitment cycle, recruiting agencies have switched over to computer based on line test, interview for non-gazetted posts has been discontinued and provisional appointment is being made pending verification of antecedents of the candidates.
